

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Friday, the 24<sup>TH</sup> February, 2012.**

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**ISSUE OF DOMICIL CERTIFICATES**

**\*818. RAO BAHADUR SINGH, M.L.A. :** Will the Revenue and Disaster Management Minister be pleased to state whether it is a fact that domicile certificates are not being issued either by Tehsildar of Rajasthan or by Tehsildar of Haryana to the girls of Haryana after their marriage in Rajasthan and the girls of Rajasthan after their marriage in Haryana; if so, whether there is any proposal under consideration of the Government to issue Domicile certificate to the aforesaid girls in liaison with Rajasthan Government ?

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**Chandigarh:  
The 14<sup>th</sup> February, 2012**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**